TO, SECRETARY

BIHAR LEGISLATIVE ASSEMBLY, PATNA.

DECLARATION BY GUDDI DEVI , MEMBER OF 15TH BIHAR RUNNISAIDPUR FROM Y CONSTITUENCY , DISTRICT- SITAMARHI HERSELF ,SPOUSE REPRESENTATION OF THE -75A PEOPLES ACT, 1951.

I, Guddi Devi, wife of Sri Rajesh Chaudhary, aged about -33 years, , P.S. Runnisaidpur , resident of village- Bagahi , P.O. Ram Nagar District -Sitamarhi, do hereby solemnly affirm and state on oath as under:-

(1) Details of PAN and status of filing of Income Tax Return:

Sl. No.	Names	Permanent Account Number(Panchayat)	The financial year for which the last Income Tax Return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self -Guddi Devi	AJLPD9984A	2011-12	3,01,204/-
2.	Spouse- Rajesh Chaudhary	CCAAAC	2011-12	3,22,460/-
3.	Dependant -1	NIL	NIL	NIL
4.	Dependant -2	NIL	NIL	NIL
5.	Dependant -3	NIL	NIL	NIL

(2) The following case(s) is/are pending against me in which cognizance

Sl. No.	taken by the court :- Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL
(b)	Name of the court, Case No. and date of order taking cognizance	NIL

(c)	Details of Appeal(s) / Application (s) for revision (if any) filed	NIL
	against the above order(s)	

(3) Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	NIL
(c)	Punishment imposed	NIL

(4) That I give here in below the details of the assets (immovable, movable, bank, balance etc.) of myself, my spouse and all dependents:-

A. DETAILS OF MOVABLE ASSETS:

(Note:

 Assents in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit /investment ,the details including Account Number ,First Date of Deposit , the Scheme . Name of Bank / Institution and Branch are be given

3. Value of Bonds / Shares /Debentures as per the latest marker value in Stock- Ex-change in respect of listed companies and as per books in the case of non listed companies should be given.

 Dependant, here means a person substantially dependents on the income of the candidate.

Details including amount is to be given separately in respect of each investment).

SI. No	Description	Self	Spouse(s) Rajesh Chaudhary	Depen dant-1 Arya	Depen dent-2	Depen dent -
(i)	Cash in hand	1,55,000/-	1,35,955/-	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including	(a) State Bank of India Bidhan Mandal Branch Amount Rs.6,10,241/- A/C No.10839464772 (b) Central Bank of India Runnisaidpur Branch A/C	(a) State Bank of India Runnisaidpur Branch Amount Rs.5,483/- A/C No.31355077832 (b) Punjab National Bank Jawaharlal Road Muzaffarpur Branch A/C	NIL	NIL	NIL

251 79

	saving accounts), Deposits with Financial Institutions , Non Banking Financial Companies and Cooperative Societies and the amount in each such deposit	A/C No.3086168383 Amount Rs.26,239/-	No.033400- 0100161678 Amount Rs.1,33,000/- (c) Bank of India , Boring Road ,Patna A/C No. 442810310000041 Amount Rs.2,40,000/-			
(iii)	Details of investment in Bonds, Debentures / Shares and units in companies / Mutual Funds and others and the amount	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS , Postal Savings , Insurance Policies and investment in any Financial Instrument in Post Office or Insurance Company and the amount	L.I.C. Policy No.5378751114 value Rs.10,00,000/-	(a) LIC Policy No.537875048 value Rs.10,00,000/- (b) LIC Policy No.533677957 value Rs.10,00,000/-	NIL	NIL	NIL
(v)	Personal loans /advance given to any person or entity including firm , Company , Trust etc. and other receivables from debtors		NIL	NIL	NIL	NIL

	and the amount					
(vi)	Motor Vehicles /Aircrafts /Yachts /Ships (details of Make , Registration No. etc. Year of purchase and amount)	Mahindra Scorpio Reg. No.BRO-IPC- 6260 Model- 2011 Cost Rs.12,00,000/-	TOYATA FORTUNER Reg. No.BRO- IPC-6260 Model-2011 Cost Rs.24,00,000/-	NIL	NIL	NIL
(vii)	0.11.100		Gold-100gm Value Rs.2,80,000/-			
(viii)	Any other assets such as value of Claims /interest		NIL	NIL	NIL	NIL
(ix)	Gross Total value	31,07,980/-	31,94,438/-	NIL	NIL	NIL

B. DETAILS OF IMMOVABLE ASSETS

(Note :1.Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned

separately in this format)

SI. No	separately Description	Self	Spouse(s) Rajesh Chaudhary	Depen dant-1 Arya	Depen dent-2	Depen dent -3
(i)	(A)Agricultural land Location (s) Survey Number(s)	1/3 rd share Village- Bagahi Khata No.753 Plot No.1098	Village-Bagahi Khata No.753, Plot Nos. 393, 392, 287,286,999, 196 Khata No.145(Ka) Plot no.1451	NIL	NIL	NIL

Area (Total measurement in acres)	07 decimal	1 Acre 1.5 decimal	NIL	NIL	NIL
Whether inherited property (Yes or No)	NO	YES	NIL	NIL	NIL
Date of purchase (in case of self acquired property)	04.10.2006	NA	NIL	NIL	NIL
Cost of land (in case of purchase) at the time of purchase.	Rs.25,000/- (approx.)	NA	NIL	NIL	NIL.
Any investment on the land by way of development ,construction etc.	NIL	NIL	NIL	NIL	NIL
Approximate Current market value	Rs.40,000/-	Rs.3,60,000/-	NIL	NIL	NIL
(B)Agricultural land Location (s) Survey Number(s)	1/3 rd share Village- Bagahi Khata No.754 , Plot no.1094 ,	NIL	NIL	NIL	NIL
Area (Total measurement in acres)	012 decimal	NIL	NIL	NIL	NII
Whether inherited property (Yes or No)	NO	NIL	NIL	NIL	NIL
Date of purchase (in case of self acquired property)	04.10.2006	NIL	NIL	NIL	NIL
Cost of land (in case of purchase) at the time of purchase.	Rs.45,000/- (approx)	NIL	NIL	NIL	NII
Any investment on the land by way of development ,construction etc.	NIL	NIL	NIL	NIL	NII
Approximate Current market value	Rs. 55,000/-	NIL	NIL	NIL	NII

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(C)Agricultural land Location (s) Survey Number(s)	1/3rd share Village- Bagahi Khata no.753 Plot no.999	NIL	NIL	NIL	NIL
Area (Total measurement in acres)	5.5 decimal	NIL	NIL.	NIL	NIL
Whether inherited property (Yes or No)	NO	NIL	NIL	NIL	NIL
Date of purchase (in case of self acquired property)	04.10.2006	NIL	NIL	NIL	NIL
Cost of land (in case of purchase) at the time of purchase.	Rs.22,000/- (approx)	NIL	NIL	NIL	NIL
Any investment on the land by way of development ,construction etc.	NIL	NIL	NIL	NIL	NIL
Approximate Current market value	Rs.27,000/-	NIL	NIL	NIL	NIL
(D)Agricultural land Location (s) Survey Number(s)	1/3 rd share Bagahi Khata No.854 Plot no.1292 & 1293	NIL	NIL	NIL.	NIL
Area (Total measurement in acres)	54 decimal	NIL	NIL	NIL	NIL
Whether inherited property (Yes or No)	NO	NIL	NIL	NIL	NIL
Date of purchase (in case of self acquired property)	04.10.2006	NIL	NIL	NIL	NIL
Cost of land (in case of purchase) at the time of purchase.	Rs.1,50,000/- approx	NIL	NIL	NIL	NIL
Any investment on the land by way of	NIL	NIL	NIL	NIL	NIL

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	development ,construction etc.					
	Approximate Current market value	Rs.1,80,000/-	NIL	NIL	NIL	NIL
(ii)	Non- Agricultural land Location (s) Survey Number(s)	NIL	Runnisaidpur Khata No.1563 ,Khesra No.8921	NIL	NIL	NIL
	Area (Total measurement in sq.ft.)	NIL	22 decimals	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NO	NIL	NIL	NIL
	Date of purchase (in case of self acquired property)	NIL.	18.01.2008	NIL	NIL	NIL
	Cost of land (in case of purchase) at the time of purchase.	NIL	Rs.10,00,000/- (approx)	NIL	NIL	NIL
	Any investment on the land by way of development ,construction etc.	NIL	Rs.1,00,000/-	NIL	NIL	NIL
	Approximate Current market value	NIL	Rs.12,00,000/	NIL	NIL	NIL
(iii)	Commercial Buildings (Under construction) (including apartments) Location (s) Survey Number(s)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL	NIL
	Date of purchase (in	1.11.00	NIL	NIL	NIL	NIL

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	Current market value	13112	10.40,00,000/		15/59	
	Any investment on the land by way of development ,construction etc.	NIL	NIL Rs.48,00,000/	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase.		Rs.38,53,000/-	NIL	NIL	NIL
	Date of purchase (in case of self acquired property)	NIL	23.12.2008	NIL	NIL	NIL
	inherited property (Yes or No)					-74
	Built up Area (Total measurement in sq. ft.) Whether	NIL NIL	150 Sq. ft.	NIL	NIL	NIL
	Area (Total measurement in Sq. ft.)	NIL	2 Katha 8 Dhurs (3267 Sq. ft.)	NIL	NIL	NIL
(iv)	Building (including Apartments) (A) Locations Survey Number(s)	THE STATE OF THE S	Raja Bazar ,Patna Khata No.259, Khesra No.1007			
ivi	Approximate Current market value Residential	NIL	NIL 1/3 rd share	NIL	NIL	NIL
	Any investment on the property by way of development ,construction etc.	NIL	NIL	NIL	NIL	NIL
	Cost of land (in case of purchase) at the time of purchase.	NIL	NIL	NIL	NIL	NIL
	case of self acquired property)		Aug Terror			

	(B)Locations Survey Number(s)	NIL	1/3 rd share Raja Bazar ,Patna Khata No.259, Khesra No.1007	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	2 Katha 8 Dhurs (3267 Sq. ft.)	NIL	NIL	NIL
	Built up Area (Total measurement in Sq. ft.)	NIL	400 Sq. ft.	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NO	NIL	NIL	NIL
	Date of purchase (in case of self acquired property)	NIL	23.02.2011	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase.	NIL	Rs.38,40,000/-	NIL	NIL	NIL
	Any investment on the land by way of development ,construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	Rs.48,00,000/	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of current market value (i) to (v) above		Rs.1,11,60,000/	NIL	NIL	NIL

(5) I give here in below the details of my liabilities /over dues to public financial institutions and government dues :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

Sl. No	Description	Self	Spouse(s) Rajesh Chaudhary	Depen dant-1 Arya	Depen dent-2	Depen dent -
			Chaudhary	Arya		

(i)	Loan or dues to Bank /Financial Institution(s) Name of Bank of FI Amount outstanding Nature of Loan	Vehicle Loan from Bihar Legislative Assembly Rs.8,00,000/-	Vehicle Loan from Bank of India , Boring Canal Road, Patna Rs.15,00,000/	NIL	NIL	NIL
	Any other Liability	NIL	NIL	NIL	NIL	NIL
	Grand Total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with Government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL.	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephone/ mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with Government transport (including aircrafts and helicopters)	duge	NIL	NIL	NIL	NIL

Income Tax Dues	NIL	NIL	NIL	NIL	NIL
Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
Service Tax Dues	NIL	NIL	NIL	NIL	NIL
Municipal / Property Tax Dues	NIL	NIL	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
Any other Dues	NIL	NIL	NIL	NIL	NIL
Grand total o	of NIL	NIL	NIL	NIL	NII

- (6) Details of profession or occupation
- (a) Self
- (b) Spouse

(7) My educational qualification is as under: Intermediate

(Give details of highest school / University education with full form of the certificate /diploma / degree course)

(Name of School/ University and the year in which the course was completed) Lok Mahavidyalaya Hafizpur, District –Saran, Bihar School Examination Board, year-2011.

(8). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE

1.	Name of the candidate		Guddi Dev	i	
2.	Full Postal address		village- Bagahi , P.O. Ra Nagar , P.S. Runnisaidp , District – Sitamarhi		
3.	constituency and State Assemb			nisaidpur General Constituency	
3.	Name of the Political party which set up the candidate (otherwise write 'independent')		Janta Dal United		
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26) (b) Total number of pending cases where the court(s) have taken cognizance		NIL		
5.	PAN of Year		for which come Tax filed		
	(a) Candidate AJLPD9984A 2011-		The second secon		
	(b) Spouse AMGPC6323G	2011-	12 3,01,204/-		
	(c) Dependents Not Obtained NA			NIL	

6. Details of Assets and Liabilities in rupees

SI. No	Description	Self	Spouse(s) Rajesh Choudhary	Depen dant-1 Arya	Depen dent-2	Depen dent -3
A	Movable Asset (Total value)	31,07,980/-	31,94,338/-	NIL	NIL	NIL
В	Immovable Asset	Rs.	Rs.	NIL	NIL	NIL
	(i)Purchase Price and Development cost of Immovable	Purchase Price -Rs.2,42,000/- Development Cost -NIL	Purchase Price – Rs.86,93,000/- Development Cost –Rs.1,00,000/-	NIL	NIL	NIL

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	Property (Total value)	o il percu				
	(ii)Approxima te Current Market price of Asset (Total value)	Rs.3,02,000/-	Rs.1,11,60,000/-	NIL	NIL	NIL
7.	Liabilities	NIL	NIL	NIL	NIL	NIL
	(i)Governmen t dues (Total)	Rs,8,00,000/-	NIL	NIL	NIL	NIL
	(ii) Loans from Bank , Financial Institution and other (Total)	NIL	Rs.15,00,000/-	NIL	NIL	NIL

8. Highest educational qualification: Intermediate

Lok Mahavidyalaya Hafizpur, District —Saran, Bihar School

Examination Board, year-2011

(Give details of school / University education with full form of the certificate /diploma / degree course)

(Name of School/ University and the year in which the course was completed)

VERIFICATION

I, the deponent above named ,do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from . I further declare that

- (a) there is no case of conviction or pending case against me other than those mentioned in items 2 and 3 above
- (b) I, my spouse ,or my dependents do not have any asset or liability other than those mentioned in items 4 and 5 above

Verified at:

this the day of January ,2012.

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DEPONENT.